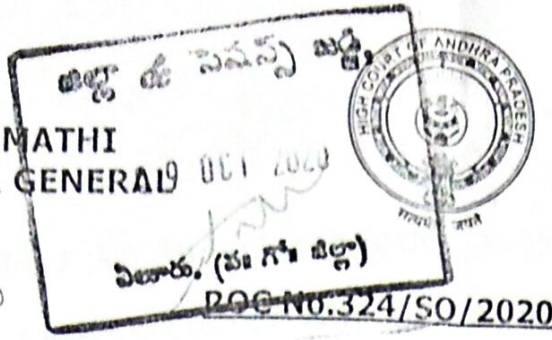


B.S. BHANUMATHI
REGISTRAR GENERAL



AMARAVATI
(Off) : 0863 2372613
(Telefax) : 0863 2372631

Dated 3.10.2020

R-7277
9/10/2020
To

All the Unit Heads in the State of Andhra Pradesh.

Madam/Sir,

Sub: High Court of Andhra Pradesh – Letter received from the Director General of Police, Andhra Pradesh – Court Attendance by Retired Police Officers – Request to give instructions to the subordinate courts for payment of TA/DA to them when they attend courts to depose evidence – Certain directions issued - Reg.

Ref: Letter Rc.No.188/L&O-III/2020, dated -06-2020, of the Director General of Police, Andhra Pradesh, Mangalagiri.

Adverting to the above subject and reference cited, I am to inform that the Director General of Police, Andhra Pradesh has addressed letter stating that in the Subordinate Courts of Andhra Pradesh, the Police Officers, after their retirement on superannuation have been attending courts to depose their evidence, and that often it is a burden on the pocket of the retired officer, if he is not paid the TA/DA by the court. Therefore requested to issue suitable instructions to the Presiding Officers of the Subordinate Courts in the State to pay the TA/DA when a retired Police Officer attends the Court and depose their evidence.

Therefore, as directed, I am to inform you to do the needful as per the Rule 240 (4) of the Criminal Rules of Practice & Circular Orders, 1990, and also to communicate the same to all the Judicial Officers working under Your control.

Yours sincerely,

B.S. Bhanumathi

REGISTRAR GENERAL

03/10/2020

copy To

The Director General of Police,
Mangalagiri,
Guntur District,
Andhra Pradesh.

PRL. DISTRICT COURT, WEST GODAVARI, ELURU, DT. 14-10-2020.

Copy Communicated to all the Judicial Officers working in the unit of West Godavari, with a request to follow the instructions of the Hon'ble High Court of Andhra Pradesh, Amaravathi.

R. Srinivas
PRL. DISTRICT JUDGE, W.G., ELURU. *W/X*
14/10 *3594*
~~DATE: 14/10/2020~~

Copy to:

The Superintendent, Accounts Section, District Court, W.G., Eluru.

The In-charge System Officer, Prl., District Court, W.G., Eluru with a direction to upload the same in the official website of the District Court and also send **e-mails** to all the courts.